

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 254 OF 2014 &  
IA No. 411 of 2014**

**Dated: 29<sup>th</sup> October, 2015**

**In the matter of :**

**GSPL India Gasnet Limited**

**....Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Anr.**

**...Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list these matters on **8.01.2016.**

**COURT MASTER**